

**HIGH COURT OF JHARKHAND
RANCHI**

GENERAL ORDER

No. 01/2023/R&S

Dated: 07/08/ 2023

It is to inform that the Court has been pleased to order that any under-trial prisoner whose Bail Application filed U/s 437 or 439 of Cr. P. C. has been rejected, is entitled to get authenticated copy of order of rejection free of cost.

The Court has further been pleased to direct all the Trial Courts/ Courts of the State of Jharkhand to supply authenticated copy of rejection order free of cost to the learned Counsel of the under-trial prisoner. The Authenticated copy supplied to the under-trial shall be treated as certified copy for all purposes.

The above instructions must be followed strictly by all concerned.

By Order,
Sd/-
Registrar General